<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 287 OF 2017

Dated: 15th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Ambuja Cement Limited Vs.			Appellant(s)
Himachal Pradesh Electricity Commission & Anr.	Reg	ulatory	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Saurabh Jain for Mr. Piyush Joshi	
Counsel for the Respondent(s)	:	Mr. Manoj Kr. Sharma Mr. Pradeep Misra for	
		Mr. Anand K. Ganesar Ms. Parichita Chowdhu	-

<u>ORDER</u>

List the matter on 28.03.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member